

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 1159 OF 2018 IN  
DFR NO. 3099 OF 2018**

**Dated: 24<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Consortium of Deepak Kumar & Ors. ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K.Raizada, Sr. Advocate  
Ms. Divya Roy  
Mr. Sarthak Raizada

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Mr. Sumit Kishore for R-1

**ORDER**

List the matter on **24.09.2018.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

kt/vg